

Manipur Appropriation (Vote On Account) Act, 1981

CONTENTS

1. Short Title
- 2 . Withdrawal Of Rs.57,62,74,000 Form And Out Of The Consolidated Fund Of The State Of Manipur For The Financial Year 1981-82
3. Appropriation

SCHEDULE 1 :- THE SCHEDULE

Manipur Appropriation (Vote On Account) Act, 1981

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Manipur for the services of a part of the financial year 1981-82. BE it enacted by Parliament in the Thirty-second Year of the Republic of India as follows:-
Statement of Object This Bill is introduced in pursuance of articles 204(1) and 206 of the Constitution, read with the Proclamation issued under article 356 of the Constitution in respect of the State of Manipur on the 28th February, 1981, to provide for the appropriation out of the Consolidated Fund of the State of Manipur of the moneys required to meet the expenditure charged on the Consolidated Fund of the State of Manipur and the grants made in advance by the Lok Sabha in respect of the estimated expenditure of the Government of Manipur, for a part of the financial year 1981-82.

1. Short Title :-

This Act may be called the Manipur Appropriation (Vote on Account) Act, 1981.

2. Withdrawal Of Rs.57,62,74,000 Form And Out Of The Consolidated Fund Of The State Of Manipur For The Financial Year 1981-82 :-

From and out of the Consolidated Fund of the State of Manipur there may be withdrawn sums not exceeding those specified in column 3 of the Schedule amounting In the aggregate to the sum

of fifty-seven crores, sixty-two lakhs and seventy-four thousand rupees towards defraying the several charges which will come in course of payment during the financial year 1981-82.

3. Appropriation :-

The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Manipur by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1

THE SCHEDULE

(See section 2 and 3)

No. of Vote	Services and purposes	Sums not exceeding	Sums not exceeding	Sums not exceeding
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	Legislature, Election and Administration of Justice. Revenue	35,60,000	2,30,000	37,90,000
2	Confidential and Cabinet Department Revenue	7,20,000	1,85,000	9,05,000
3	Secretariat Revenue	57,10,000	57,10,000
4	Land Revenue, Stamps and Registrations District Administration, Rehabilitation and Gratuitous Relief and Planning Revenue	71,80,000		71,80,000
	Capital	40,000		40,000
5	Sales Tax, Debt Obligations, Treasury and Accounts Administration, Pension, Other Social Security and Welfare and Loans to Government] Servants Revenue	57,85,000	1,89,05,000	2,46,90,000
	Capital	22,50,000	3,63,35,000	3,85,85,000
6	Motor Vehicles and Road Transport Department..Revenue	3,90,000		3,90,000
	Capital	18.75.000		18.75.000

7	Police, Jails, Fire Protection, Home Guards, Civil Defence and Rehabilitation Schemes Revenue	5,11,04,000	5,11,04,000
	..Capital	20,85,000	20,85,000
8	Public Works Revenue Capital	2,56,80,000	95,000	2,57,75,000
5,36,65,000	5,36,65,000		
8	Information and Public Relation and Tourism Revenue			
	11,60,000		11,60,000	
	Capital	2,50,000	.	2,50,000
9	Education, Stationery and Printing and other works Revenue	6,85,68,000		6,85,68,000
	Capital	49,55,000		49,55,000
10	Medical, Health and Family Welfare Revenue	1,88,30,000		1,88,30,000
	Capital	39,65,000	39,65,000
12	Local Self Government Revenue	16,90,000	16,90,000
	Capital	13,75,000	13,75,000
13	Labour and Employment Revenue	9,20,000	9,20,000
14	Tribal and Backward Glass Welfare Revenue	1,32,70,000	1,32,70,000
15	Food and Civil Supply Revenue	8,40,000	.	8,40,000
	Capital	1,99,40,000...		1,99,40,000
16	Cooperation..Revenue	40,55,000		40,55,000
	Capital	43,30,000	...	43,30,000
17	Agriculture, Soil Conservation, Area Development and Fisheries Revenue	2,13,80,000	2,13,80,000
	Capital	1,54,75,000		1,54,75,000
18	Animal Husbandry and Veterinary Department including Dairy Farming..Revenue	65,40,000	65,40,000
	Capital	4,55,000	4,55,000
19	Forest and Soil	67 75 000		67 75 000

18	Forest and ConservationRevenue	57,75,000	57,75,000
19	Community Development and Panchayat. Revenue	97,45,000	97,45,000
20	Industries and Weights and Measures.. Revenue	1,51,40,000	1,51,40,000
	Capital	52,40,000	52,40,000
22	Water Supply and IrrigationRevenue	1,07,50,000	2,000	1,07,52,000
	Capital	6,19,40,000		6,19,40,000
23	Power Projects..Revenue	3,80,85,000		3,80,85,000
	Capital	1,69,85,000		1,69,85,000
24	Miscellaneous Departments Revenue	2,45,000	4,30,000	6,75,000
25	Sports and Physical Training Arts and Culture and Social Welfare Revenue	77,75,000	..	77,75,000
	Capital	2,70,000	..	2,70,000